

commuters. Normalcy returned on 20.1.94

(c) Round the clock monitoring of suburban trains is being done.

Clearance of Projects

135. SHRI SHANTARAM
POTDUKHE:
SHRI A.VENKATESH NAIK:
SHRI SHANKERSINH
VAGHELA :
SHRI PRAKASH V. PATIL:

Will be Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the particulars of the development projects received by the Government for clearance from environmental as well as forest angle during the last two years, State-wise;

(b) the particulars of those projects which have been cleared by his Ministry so far;

(c) the particulars of and the reasons for delay in clearing the remaining projects; and

(d) the steps taken by the Government to clear the remaining projects?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). Statement regarding number of projects received, cleared and pending are enclosed. Projects can be assessed and processed only after receipt of complete data and action plans. Projects submitted with complete details are decided within three months for environmental clearance and within one month in case of diversion of forest land. Continuous interaction is maintained with the State Governments/Union Territory Administrations and the Project Authorities to facilitate expeditious disposal of cases.

STATEMENT

Particulars of Proposals Received, Cleared & Pending for Environmental and Forest Clearance

S.No.	Name of the State/ Union Territory.	No. of Proposals Received	No. of Proposals Cleared	No. of Proposals Pending
A.	PROPOSALS RECEIVED FOR CLEARANCE UNDER THE FOREST (Conservation) ACT, 1980:			
1.	Andhra Pradesh	21	6	10
2.	Arunachal Pradesh	11	2	4
3.	Assam	24	11	-
4.	Bihar	20	9	4
5.	Goa	10	7	1
6.	Gujarat	97	55	80
7.	Haryana	27	15	-
8.	Himachal Pradesh	40	27	30
9.	Karnataka	49	15	10
10.	Kerala	17	88	1
11.	Madhya Pradesh	111	100	30
12.	Maharashtra	128	103	13

S.No.	Name of the State/ Union Territory.	No. of Proposals Received.	No. of Proposals Cleared	No. of Proposals Pending
13.	Manipur	4	-	1
14.	Meghalaya	5	-	-
15.	Mizoram	4	-	-
16.	Orissa	26	14	10
17.	Punjab	31	6	2
18.	Rajasthan	20	8	3
19.	Sikkim	11	3	2
20.	TamilNadu	22	17	2
21.	UttarPradesh	368	105	90
22.	Tripura	29	8	1
23.	WestBengal	10	1	3
24.	A & N Islands	8	7	-
25.	D & N Haveli	1	-	-
	Total	1094	527*	196

* Includes earlier proposals reviewed after receipt of complete details from the State Government/Union Territory Administrations

S.No.	Name of the State/ Union Territory.	No. of Proposals Received	No. of Proposals Cleared	No. of Proposals Pending
B. PROPOSALS RECEIVED FOR ENVIRONMENTAL CLEARANCE				
1.	Andhra Pradesh	19	12	77
2.	Arunachal Pradesh	1	1	-
3.	Assam	1	1	-
4.	Bihar	25	9	16
5.	Goa	7	1	3
6.	Gujarat	15	5	10
7.	Haryana	3	1	2
8.	Himachal Pradesh	4	1	1
9.	Jammu & Kashmir	2	-	-
10.	Karnataka	16	8	4
11.	Kerala	10	6	4
12.	Madhya Pradesh	23	12	11

	<i>Name of the State/ Union Territory.</i>	<i>No. of Proposals Received</i>	<i>No. of Proposals Cleared</i>	<i>No. of Proposals Pending</i>
13.	Maharashtra	38	24	11
14.	Manipur	1	-	-
15.	Meghalaya	1	-	-
16.	Mizoram	1	-	-
17.	Nagaland	1	-	-
18.	Orissa	21	6	13
19.	Punjab	2	2	-
20.	Rajasthan	7	2	3
21.	Sikkim	3	1	-
22.	Tamil Nadu	11	3	8
23.	Uttar Pradesh	12	4	5
24.	West Bengal	14	9	3
25.	Andaman & Nicobar Islands	17	13	2
26.	Daman & Diu	2	-	2
27.	Delhi	1	1	-

S.No.	Name of the State/ Union Territory.	No. of Proposals Received	No. of Proposals Cleared	No. of Proposals Pending
28.	Lakshadweep	3	-	3
29.	Pondicherry	1	1	-
30.	Off shore & Inter State Projects.	2	2	-
		264	126	108 **

** Includes 16 projects which are yet to be cleared under the Forest (Conservation) Act, 1980.